

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI, the 15th April, 1977.

NOTIFICATION
INCOME TAX

No.1729 (F.No.203/131/76-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- (i) that the Bhagalpur University, Bhagalpur will maintain a separate account of the sums received by it for scientific research;
- (ii) That the said University, will furnish the annual return of its Scientific Research Activities to the prescribed authority by 30th April, each year for every financial year in such forms as may be laid down and intimated to them for this purpose.

INSTITUTION

BHAGALPUR UNIVERSITY, BHAGALPUR.

This notification takes effect from 1st September, 1976.

Sd/-
(J.P.SARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/
Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib,
Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology,
Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their
O.M.No.1/88/76-RA dated 24th March, 1977.
5. The Registrar, Bhagalpur University, Bhagalpur, with reference to his
letter No.E/24000/dated 1st September, 1976.
6. The Comptroller & Auditor General of India (2 copies).
7. Bulletin Section of DI(R.S.&P), New Delhi. (5 copies).

AUTHORIZED FOR ISSUE

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(J.P.SARMA)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

(E.V. RAJAN)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (RS&P)

NO.CC/ITA.II/1679/444/RSP/77

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DIRECTORATE OF INSPECTION (R&P)

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